

Special Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.29/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th July, 2017, 10.30 A.M

Name of the Company		Prowess International Pvt.Ltd. -Versus- Jai Balaji Industries Ltd.	
Under Section		433,434	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Akash Sharma (PRCS)

Petitioners

Akash Sharma
7.7.17

Mr. Abhinavjit Mitra, Sr. Adv
Mrs. Rajshree Kajaria, Adv
Mr. Uttam Sharma, Adv

} For the
Respondent Company

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07.07.17

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel appearing on behalf of the petitioner has prayed for adjournment of the matter. Heard. Prayer is allowed fixing on 07/08/2017 for hearing.

Sdt
(Manorama Kumari)
Member (J)